

LOK SABHA
UNSTARRED QUESTION No. 4687
TO BE ANSWERED ON 23rd March, 2020

Selling of Bio Diesel

4687. SHRI DEVUSINH JESINGHBHAI CHAUHAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any person can sell bio diesel anywhere in India without any licence/permission;
- (b) the bio-diesel manufacturing units established in India, State-wise including production capacity of bio-diesel plants in India; and
- (c) the details of bio-diesel producers having licence to sell bio-diesel to road side commuters?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री
(श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) to (c): The Government has allowed the direct sale of biodiesel (B100) for blending with high speed diesel to all consumers, in accordance with the specified blending limits and the standards specified by the Bureau of Indian Standards, vide Notification dated 29.06.2017. “Guidelines for sale of Biodiesel for blending with high speed diesel for transportation purposes-2019” have also been issued by this Ministry vide Notification dated 30.04.2019. This Notification lists the approvals/ No Objection Certificates required for setting up a retail outlet for selling biodiesel.

As per the Notification dated 30.04.2019, to avoid entry of unscrupulous biodiesel suppliers, a suitable registration system for biodiesel manufactures, suppliers and sellers will be devised at the State/UT Level. Further, State/UT Governments are also to maintain a register of all Retail Outlets selling biodiesel in their respective State/UT. There are approximately 34 biodiesel plants in various parts of the country with a production capacity of about 10 lakh tonne per annum.
